

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

R.P. No. 13 of 2014 in
Appeal No. 216 of 2013

Dated : 7th November, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Chhattisgarh State Power Distribution Co. Ltd. Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Ms. Suparna Srivastava
Mr. A. Bhatnagar (Rep.)
Counsel for the Respondent(s): Mr. M.G. Ramachandran

ORDER

We have heard the learned counsel for the parties.

Order is Reserved.

(Rakesh Nath)
Technical Member
Ts/jps

(Justice M. Karpaga Vinayagam)
Chairperson